

केन्द्रीय सरकार द्वारा अभी तक कोई वित्तीय सहायता नहीं दी गई है।

(ख) ऐसा कोई प्रस्ताव सरकार के सम्मुख नहीं है।

Unsold Stocks of opium

2117. DR. VASANT KUMAR PANDIT : Will the Minister of FINANCE be pleased to state:

(a) whether large unsold stocks of Opium are lying in various states and if so, how much unsold Opium stock is lying in various States, particularly in Madhya Pradesh as on 31st October, 1981;

(b) whether the World Market Price has fallen steeply due to new techniques of extracting morphine directly from the pappy capsules;

(c) whether Government have carried on any experiment in this direction in India; and

(d) if not, what steps are proposed to be taken to clear the unsold stocks of Opium and save the farmers from loss?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):

(a) The stocks of Opium are kept at the Government Opium factories at Ghazipur (U. P.) and Neemuch (Madhya Pradesh).

The stock position as on 31-10-1981 was as follows:

	In tonnes at 90°C
Government Opium Factory Ghazipur	1504
Government Opium Factory, Neemuch.	1022
	2526

(b) The World production and supply have far exceeded the demand for opiates and consequently the prices of these raw materials have steeply fallen in the international markets.

(c) No Sir.

(d) In order to increase the exports, the export price of Opium has been considerably reduced and an incentive rebate has been offered to buyers for making larger purchases of opium.

According to the existing rules; the entire quantity of opium produce by the farmers is purchased by the Government. The farmers are therefore not put to any loss for the unsold stocks with the Government.

Renewal of licence for salur jute factory in Vizianagaram district in Andhra Pradesh

2118. SHRI V. KISHORE CHANDRA S. DEO : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have renewed the licence for the Salur Jute Factory in Vizianagaram District in Andhra Pradesh, which is particularly meant for tribals and backward people ; and

(b) whether Government of Andhra Pradesh has sent the revised proposals, if not, what action the Central Government are taking to set up this factory in the tribal area ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN) : (a) Yes, Sir.

(b) A.P. Fibres Ltd. Vizianagaram, has not submitted any revised proposal as far as their industrial licence is concerned. Their revised application for import of second hand jute mill machinery is under consideration of Government.

Jute Mill at Kendrapara, Orissa

2119. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that a proposal is under the consideration of

Government to grant Industrial licence to the Industrial Development Corporation of Orissa for setting up a jute mill at Kendrapara, Orissa; and

(b) if so, the progress made so far in the implementation of the proposal and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN) : (a) and (b) The application of Industrial Development Corporation of Orissa for an Industrial Licence for setting up a jute mill at Kendrapara, Orissa, had been considered in the Licensing Committee Meeting on 17-3-81 and rejected. The I.D.C.O.L. represented against the decision of the Government. The matter was reconsidered and the representation was rejected in May, 1981.

Buffer stock of Nickel with MMTC

2120. **SHRI JAGDISH TYTLER**
Will the Minister of COMMERCE be pleased to state :

(a) how nickel which is a 100 per cent imported metal with the MMTC as its sole canalising agent for allotment, is available in the open market at 'black market' prices;

(b) whether it is a fact that buffer stock with the MMTC, said to be enough to cover requirements for a period of six months, has also been depleted ; and

(c) if, so what action Government propose to take to remedy the situation arising therefrom ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN) : (a) Import of primary nickel is canalised through MMTC. Actual users also import

nickel directly from time to time under various schemes.

(b) and (c) MMTC does not maintain buffer stocks of Nickel. Reasonable inventory is maintained for meeting the registered requirements of Actual Users.

Recruitment of staff in public sector undertakings

2121. **SHRI R.R. BHOLE :**
Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that in the absence of a Centralised Recruitment Agency, all the Public Sector Undertakings have to make their own arrangements for recruitment of staff causing considerable strain on the exchequer and wastage of time of the senior executives to conduct interviews , etc ;

(b) whether there is any proposal to establish a centralised recruitment agency for these undertakings under the Central Government on the pattern of Recruitment Boards established for the Banking Industry ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) : (a) to (c) The Central Government Public Enterprises operate in diverse fields ranging from Agriculture to Aviation and Steel to Tourism. These enterprises are also required to plan for their man-power and make recruitment on that basis in keeping with their own corporate business plans. For a proper functioning of these enterprises, they are also entrusted with appropriate autonomy. For these reasons, the public enterprises are allowed to make their own recruitments as per their particular requirements. There is no